NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES:

Anglo Alex D' Souza

V/s.

Alcast Foundry Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

A. D'souze for Person NAME S. No.

ORDER T.C.P. No. 855/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- From the side of the Respondent Affidavit in Reply of the Petition is placed on 2. record today and the copy has been handed over to the Learned Counsel of the Petitioner.
- 3. Under the circumstances the Petitioner is granted time to file a Rejoinder on or before 30.10.2017 with a copy to be served on the other side in advance.
- 4. Matter is now listed for hearing on 09.11.2017. The date is duly communicated to both the sides.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.10.2017

Sd/-

M.K. Shrawat Member (Judicial)